

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
OLD RED BUILDING, 38, M.G. Marg, CIVIL LINES, ALLAHABAD**

Date: 17/5/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/ 70183/2016 DB&MISC ORDER NO 70142/2016 dated 10/05/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
B/MISC/70048/2016	E/3964/2006	COMMISSIONER OF CENTRAL EXCISE, GHAZIABAD CGO COMPLEX-II, KAMLA NEHRU NAGAR, GHAZIABAD
		DELTA FOODS(P) LTD A-10, SITE 1, B.S. ROAD INDL. AREA, GHAZIABAD
	Name and Address of Respondent	

Other Appellants and Respondents as per Annexure

Copy To

3 Advocate(s) / Consultant(s)

4 Bar Association, CESTAT, ALLAHABAD

5 Director Publications, Customs, Excise, I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

10 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

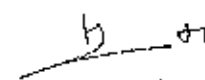
11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi 110070

12 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 58

13 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad, -500082

14 C.D.R. 15 Office Copy 16 Guard File.

17 M.S KNOWLEDGE PROCESSING PVT LTD(TAMMANAGEMENTINDIA.COM)


Asstt. Registrar
Regional Bench, Allahabad

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

MA-70048/16
& Ex. Appeal No.3964/06

Arising out of O/A No.144-CE/GZB/2006 dated 15.09.2006 passed by
Commr. (Appeals) of Central Excise, Customs & S.Tax, Ghaziabad

For approval and signature:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

-
1. Whether Press Reporters may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982? : No
 2. Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? : Yes
 3. Whether His Lordship wishes to see the fair copy of the Order? : Seen
 4. Whether Order is to be circulated to the Departmental Authorities? : Yes
-

Commissioner of Central Excise & S. Tax, Ghaziabad

...APPELLANT(S)

VERSUS

M/s Delta Foods (P) Ltd.

RESPONDENT (S)

APPEARANCE

Shri Rajeev Ranjan, Joint Commr. (D.R.) for the Department
None for the Respondent (s)

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 10.05.2016

Final ORDER NO. 70183/2016

MISC ORDER No. 70142/2016



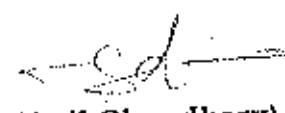
Per Mr. Anil Choudhary :

Heard the Id.A.R. for Revenue. Appeal is disposed of as withdrawn, as prayed in E/M.A.No.70048/16, without entering into merits. M.A. also stands disposed off.

(Pronounced in the open Court)


(Anil G. Shakkarwar)
Member (Technical)

mm


(Anil Choudhary)
Member (Judicial)

प्रमाणित प्रतिलिपि / Certified True Copy
b
7.6.16
सहायक न्यायाधीश / Asstt. Registrar
राजस्थान, जयपुर / Jy. Raj. Jy.
अधीनस्थ न्यायाधीश / (C.E.S.A.T.)
38, एन.ए. रोड, जयपुर-211001
38, M. G. ROAD, JAIPUR-211001

